

Plot No. 586. It has been reported by the State Government that according to the competent legal opinion obtained by the State Government, the said plot is a big plot and the whole of it cannot fall within the limits spelled out by the Lucknow Bench of the Allahabad High Court in its clarificatory order dated 7.11.89. It has been further reported that the District Magistrate, Faizabad, has communicated to the State Government that the site on which 'Shila Nyas' took place is not disputed in terms of clarificatory order afore-mentioned.

2. The consolidated civil suit relating to the dispute is coming up for hearing before the Lucknow Bench of Allahabad High Court on 8.1.1990.

Repairs to Madras-Visakhapatnam Section of National Highway

*80. PROF. N.G. RANGA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any report has been obtained from the concerned authorities about the parlous condition of disrepair prevailing on the National Highway between Madras-Gudur-Nellore-Guntur-Vijayawada upto Visakhapatnam, across Pennar, Krishna and Godavari rivers, especially after the recent rainy season and November cyclonic rains;

(b) whether any estimate has been made for their repairs;

(c) whether any repair works on an adequate scale are being undertaken;

(d) if so, the amount sanctioned therefore, and

(e) the authorities entrusted with the execution of the repair works and the time by which they are likely to be completed?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir. Urgent repairs have been carried out and the road is in a traffic-worthy condition now.

(b) Five estimates amounting to Rs. 312 lakhs have been received during the months of November and December, 1989 from the State Government of Andhra Pradesh.

(c) Yes, Sir.

(d) Estimates received from the State Government in the months of November and December, 1989 are under scrutiny and yet to be approved. No amount, therefore, could be sanctioned.

(e) The State PWD is the agency for carrying out the repair works. It is too early to indicate the time by which the works projected by the State Government would be carried out.

[*Translation*]

Capacity Expansion of Fertilizer Plants

*81. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to increase the present production capacity of the existing fertilizer plants in the country; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). A statement is given below.

STATEMENT

(a) and (b). Details of the proposals of the fertilizer companies in the country are given below:-

S.No.	Name of the Company/Unit	Cost (Rs. in crores)	Main features of the proposal
1	2	3	4
1.	Hindustan Fertilizer Corporation Limited (i) Durgapur (ii) Barauni (iii) Namrup-I (iv) Namrup-II	486.39	Proposal to revamp the units was received in April, 1988 to achieve 100% capacity utilisation from the existing level of about 38%. The proposal is under examination.
2.	Fertilizer Corporation of India (i) Gorakhpur (ii) Ramagundam	66.65 102.31	Proposal to revamp and technological upgradation to increase in production of Urea from 1,82,780 to 2,15,520 tonnes per annum, reduction of pollution level and energy consumption. The proposal was received in January 1986 and is in advanced stage of consideration. Rehabilitation of the unit by replacement of defective equipment and providing captive power unit. It seeks to increase the production of urea from 1,62,000 tonnes to 2,97,000 tonnes per annum. The proposal was received in September, 1988 and is in advanced stage of consideration.

S.No.	Name of the Company/Unit	Cost (Rs. in crores)	Main features of the proposal
1	2	3	4
3.	Fertilizer & Chemicals Tranvancore Limited (i) Udyogamandal	340.14	Replacement of the old existing ammonia plants of 340 TPD by a new 900 TPD plant. The proposal was received in January, 1989.
	(ii) Cochin (Phosphatics Plant)	117.65	Debottlenecking/retrofitting of phosphoric acid plant and NP plant and balancing of sulphuric acid capacity to increase the production of complex fertilizers from 460,000 tonnes to 585,000 tonnes per annum. The proposal was received in August, 1989.
4.	Indian Farmers Fertilizer Cooperative Ltd. (i) Phulpur, Kandla & Kalol	114.41	Revamping of the units to maintain production of 19,36,000 tonnes of fertilizers per annum for the next 10-15 years, Stricter Pollution Control & Safety Standards. The proposal was received in September, 1986 and is now under implementation.
	(ii) Aónla	607.40	The proposal to double the existing capacity of ure production from 2200 tonnes to 4400 tonnes per day was received in February, 1988.